

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2477
ANSWERED ON 06/08/2024**

OLD AGE PENSION UNDER NSAP

2477 DR. D RAVI KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that contribution to old-age pensions under the National Social Assistance Programme (NSAP) has stagnated at just Rs. 200 per month for more than fifteen years and if so, the details thereof;**
- (b) whether the Government proposes to raise this contribution and if so, the time by which it would be raised along with the details of the amount to be raised; and**
- (c) the number of old age pensioners, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The central pension under the Old Age Pension Scheme of National Social Assistance Programme (NSAP) is Rs. 200/- per month per beneficiary up to 79 years and Rs.500/- per month per beneficiary from 80 years onwards. As per guidelines of NSAP, the State/UTs are encouraged to provide top up amounts at least an equivalent amount to the assistance provided by the Central Govt. so that the beneficiaries could get a decent level of assistance. At present, the States/UTs are adding Top up amounts ranging from Rs.50 to Rs.3200 per month per beneficiaries under NSAP schemes, resulting in an average monthly pension of around ₹1,000/- in most of the States/UTs.

(b): While considering the continuation of National Social Assistance Programme (NSAP) schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes was considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form.

(c): State/UT-wise details of old age pension beneficiaries covered under NSAP based on state cap or the number of beneficiaries digitized, whichever is less, is given at Annexure.

Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 2477 to be answered on 06.08.2024 regarding Old Age Pension under NSAP

ANNEXURE

State/UT-wise details of old age pension beneficiaries covered under NSAP

| Sl. No. | States/UTs | Number of beneficiaries |
|--------------------------|--------------------|--------------------------------|
| 1 | Andhra Pradesh | 663736 |
| 2 | Bihar | 3157256 |
| 3 | Chhattisgarh | 644429 |
| 4 | Goa | 7308 |
| 5 | Gujarat | 620548 |
| 6 | Haryana | 259865 |
| 7 | Himachal Pradesh | 93178 |
| 8 | Jharkhand | 918249 |
| 9 | Karnataka | 707058 |
| 10 | Kerala | 449160 |
| 11 | Madhya Pradesh | 1575079 |
| 12 | Maharashtra | 1091944 |
| 13 | Odisha | 1407189 |
| 14 | Punjab | 102698 |
| 15 | Rajasthan | 823972 |
| 16 | Tamil Nadu | 1282468 |
| 17 | Telangana | 480315 |
| 18 | Uttar Pradesh | 4722613 |
| 19 | Uttarakhand | 204557 |
| 20 | West Bengal | 1230862 |
| NE States | | |
| 21 | Arunachal Pradesh | 5893 |
| 22 | Assam | 635304 |
| 23 | Manipur | 53684 |
| 24 | Meghalaya | 54380 |
| 25 | Mizoram | 24524 |
| 26 | Nagaland | 45941 |
| 27 | Sikkim | 16928 |
| 28 | Tripura | 126461 |
| Union Territories | | |
| 29 | A&N Islands | 581 |
| 30 | Chandigarh | 2378 |
| 31 | D&N Haveli and D&D | 8754 |
| 32 | Delhi | 107834 |
| 33 | Jammu & Kashmit | 106697 |
| 34 | Ladakh | 6486 |
| 35 | Lakshadweep | 120 |
| 36 | Puducherry | 17713 |

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| | TOTAL | 21656162 |
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